

OFFICE OF THE DISTRICT JUDGE, PURULIA
ENGLISH DEPARTMENT

OFFICE ORDER No. 49 of 2020

It has come to the notice of the undersigned that in view of the current situation of spread of Covid-19 cases, the District Magistrate, Purulia vide Memo No. 107/C dated 26.07.2020 has decided for **lockdown** in the entire Purulia Municipality area on and from 27.07.2020 (4.00 p.m.) to 30.07.2020 (mid night).

The Hon'ble High Court has already intimated the district courts vide e-mail dated 24.07.2020 that district courts will function to such extent as the circumstances may warrant in the opinion of the relevant District Judge.

Now considering the facts and circumstances and after consultation with the Judicial Officers of this judgship and also taking into consideration the fact that the Purulia Sadar Court is situated within Purulia Municipality area it has been decided that the functioning of all the courts of Purulia Sadar will remain suspended on and from 28.07.2020 to 30.07.2020, except the function of conducting police remand file by the learned C.J.M., Purulia on daily basis as earlier.

Inform all concerned accordingly.

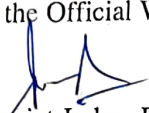
Purulia, the 27th day of July, 2020.

Sd./-
District Judge, Purulia
(In charge)

Memo. No. 878(25) / 27.07.2020

Copy forwarded for information and necessary action to :

1. The Additional District & Sessions Judge, 1st Court, Purulia
2. The Additional District & Sessions Judge, 2nd Court, Purulia
3. The Additional District & Sessions Judge, 3rd Court, Purulia
4. The Additional District & Sessions Judge, Raghunathpur, Purulia
5. The Additional District & Sessions Judge, FTC-1, Purulia
6. The Additional District & Sessions Judge, FTC-2, Purulia
7. The Civil Judge, Sr. Divn, Purulia.
8. The Civil Judge, Sr. Divn, (Addl. Court), Purulia.
9. The Civil Judge, Jr. Divn, Purulia.
10. The Civil Judge, Jr. Divn, Addl. Court cum Judicial Magistrate, 1st Court, Purulia.
11. The Civil Judge, Jr. Divn, 2nd Court, Purulia.
12. The Chief Judicial Magistrate, Purulia.
13. The Judicial Magistrate, 2nd Court, Purulia.
14. The Judicial Magistrate, 3rd Court, Purulia.
15. The Judicial Magistrate, 4th Court, Purulia.
16. The Additional Chief Judicial Magistrate, Raghunathpur.
17. The Addl. Chief Judicial Magistrate, 2nd Court cum Civil Judge, Sr. Div., Raghunathpur.
18. The Judicial Magistrate, 1st Court, Raghunathpur.
19. The Judicial Magistrate, 2nd Court, Raghunathpur.
20. The Civil Judge, Jr. Divn, Raghunathpur.
21. The President, Bar Association, Purulia for his kind information and necessary action.
22. The President, Bar Association, Raghunathpur, for his kind information and necessary action.
23. The District Magistrate, Purulia.
24. The Superintendent, Purulia. He is requested to make necessary arrangement for maintaining Law & Order in the Court Premises.
25. The System Officer, Purulia. He is requested to upload this order in the Official Website of this Judgship.


District Judge, Purulia
(In - charge)